

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH) : As per available information, there are 151 distilleries in the country. Their break-up, state-wise, is given in the attached statement.

The production of alcohol during the last three alcohol years (December-November) 1980-81 to 1982-83 had been as follows :—

		(Qty. in lakh litres)
1980-81	—	4308
1981-82	—	5154
1982-83	—	5355

Statement

States/U.Ts.	Number of Distilleries
1. Andhra Pradesh	15
2. Assam	1
3. Bihar	10
4. Gujarat	7
5. Goa, Daman and Diu	8
6. Haryana	2
7. Himachal Pradesh	1
8. Kerala	4
9. Karnataka	15
10. Maharashtra	25
11. Nagaland	1
12. Orissa	5
13. Punjab	4
14. Pondicherry	1
15. Rajasthan	4
16. Tamil Nadu	8
17. Uttar Pradesh	26
18. West Bengal	5
19. Madhya Pradesh	9

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Sircila Electric Cooperative Supply Society

1515. SHRI G. BHOOPATHY : Will the Minister of ENERGY be pleased to state :

(a) the progress and performance of the Sircila Electric Co-operative Supply Society in Andhra Pradesh during the last three years ending March/June 1983 ;

(b) the financial assistance given by the Rural Electrification Corporation and Central Government to the Society so far and its performance in repayment ; and

(c) whether any enquiry was held into the functioning of the Society to know the extent of mis-utilization of borrowed funds ; and if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : The Society, during the last three years ending March, 1983, laid a net work of 410 Kms of LT and HT lines, energised 2874 agricultural pump-sets, released 308 industrial connections and 9188 domestic and commercial services and 32 street light connections. Year-wise details are given in the attached statement. During April, 1983 to June, 1983 the Society laid 41 Kms. of HT and LT lines, energised 238 agricultural pumpsets and released 21 LT industries and 460 domestic and commercial services.

(b) Upto 31st March, 1983, Rural Electrification Corporation sanctioned and released Rs. 425.73 lakhs (including Rs. 1 lakh as pre-construction loan) to the Society. Loan instalments of Rs. 73.06 lakhs have been repaid by the Society upto 31.3.1983 and another Rs. 11.37 lakhs during 1983-84 upto 27.2.1984. The Society has, so far, been regular in repayment of loan instalments. Besides, the Corporation has sanctioned a loan of Rs. 35 lakhs and released to the State Govt. of Andhra Pradesh for contribution to the share capital of the Society. The State Govt. has repaid Rs. 4.00 lakhs to REC upto 27.2.1984 against this loan. In addition, REC has also sanctioned and released Rs. 28.41 lakhs to the State Govt. of Andhra Pradesh in

August, 1983 for contribution to the share capital of the Society. Central Govt. funds for Rural Electrification are routed to the States, Rural Electric Co-Operatives, etc. through the R.E.C.

the Ministry of Energy, no enquiry into the functioning of this Society has been carried out so far in view of the satisfactory progress with regard to physical achievements and timely repayment of loan and interest instalments to the R.E.C.

(c) As per the information available with

### Statement

#### *Achievements of Sircilla Cooperative Electric Supply Society from 1980-81 to 1982-83*

S. No.	Particulars	1980-81	1981-82	1982-83	Total Achievements for 3 yrs.
1.	Villages (Nos.)	All villages have been electrified			
2.	11 KV lines (Kms.)	23	38	19	80
3.	LT lines (Kms.)	117	127	86	330
	Total Lines (Kms.)	140	165	105	410
4.	Transformers				
	KVA Capacity	1522	2292	1353	5167
5.	Services				
	(a) Agril.	1118	1021	735	2874
	(b) Indl. (II)	112	107	89	308
	(c) Dom./Comml.	1646	2488	5051	9188
	(d) St. Light	9	13	10	32
	Total (5)	2885	3629	5888	12402

**Licence for Manufacture of Toilet Soap etc. to Hindustan Lever Ltd.**

1516. DR. KRUPASINDHU BHOI : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that M/s. Hindustan Lever Ltd. submitted a proposal to Government for setting up a new undertaking for manufacture of toilet soap, synthetic detergents, glycerine, etc. at Uttar Kashi (UP) for clearance under MRTP Act ;

(b) whether Government have received any representation from small/medium soap manufacturers against grant of licence to Hindustan Lever ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL) : (a) Yes, Sir.

(b) Yes, Sir.